

2026
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 2468–R(R&M)

Dated, Calcutta 19th day of May, 2026

In furtherance of the notices dated 04.08.2025 and 11.05.2026 of the Original Side with regard to promotional examination for the post of **Bengali Mohurrir** on the *Original Side Establishment* and in view of the Written Test & Skill Test (Phase-I) held on 20.08.2025 & its result vide notification no. 2254-R(R&M) dated 06.05.2026 of the Appellate Side and the Viva-voce/Interview (Phase-II) held on 16.05.2026 in the process of said examination to fill up **01** (one) vacancy, the following final result of the candidates on the Original Side, prepared according to the marks obtained by them **in descending order** who appeared in the said examination, is being published below for general information and the **first 01 (one)** candidate of this merit-wise list is selected for giving appointment to the post of **Bengali Mohurrir** on the Original Side against the notified vacancy as per promotional criteria and extant rules.

MERIT-WISE RESULT

Sl. No.	Name of candidates	Marks obtained in Written Test (F.M.-20)	Marks obtained in Skill Test (F.M.-10)	Service Record including ACR (F.M.- 15)	Viva-voce/ Interview (F.M.- 05)	Total Marks obtained* (F.M.- 50)	Remarks
1.	Sahabuddin Mondal, <i>Record Arranger</i>	18	7.5	12	03	40.5	1 st
2.	Sri Sanjib Sardar, <i>Record Arranger</i>	18.5	07	12	2.75	40.25	2 nd
3.	Sri Swapan Jana, <i>Record Arranger</i>	18	08	07	1.75	34.75	3 rd
4.	Sri Avijit Mondal, <i>Record Arranger</i>	13.5	06	12	2.5	34	4 th
5.	Sri Debasish Dutta, <i>Mohurrir Grade-II</i>	10	07	09	03	29	5 th
6.	Sri Shyamal Mondal, <i>Bank Clerk</i>	07	05	12	3.75	27.75	6 th
7.	Sri Debabrata Barua, <i>Mohurrir Grade-II</i>	10.5	4.5	10	2.75	27.75	6 th
8.	Sri Panchu Kumar Halder, <i>Record Arranger</i>	6.5	05	12	3.25	26.75	7 th
9.	Sri Mahadeb Sahana, <i>Record Arranger</i>	7.5	04	A	A	11.5	#

N.B.: 'A' denotes 'Absent'; '#' denotes 'Candidate has retired from High Court Service on 30.11.2025'.

*Full Marks- 50

The 19th May, 2026.

By Order

Sd/-

Registrar

(Recruitment & Management)

High Court, Appellate Side, Calcutta